

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1803
ANSWERED ON:16.08.2013
ALLOTMENT OF RETAIL PUMPS AND LPG DISTRIBUTORSHIPS
Rane Dr. Nilesh Narayan

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government has constituted the Dealer Selection Boards (DSBs) for the allotment of petrol pumps and LPG distributorships;
- (b) if so, the basis of selection of dealers; and
- (c) the time likely to be taken to complete the allotments?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SMT. PANABAAGA LAKSHMI)

- (a) Prior to May, 2002 the selection of Retail Outlet (RO) dealership and Liquefied Petroleum Gas (LPG) distributorship were done through the Dealer Selection Boards (DSBs). The DSBs have since been dissolved vide this Ministry's letter dated 09.05.2002.
- (b) & (c) As per the existing Guidelines, selection of RO dealerships / LPG distributorships is done through 'Draw of Lots' among the eligible applicants post-scrutiny of their applications. The process of allotment involves multiple steps involving advertising the location, scrutinizing the applications, field verification, issue of Letter of Intent etc.